

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

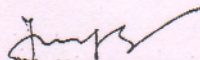
ORDER

No: 516-A

Dated: 06.07.2016

It is notified for the information of all concerned that instead of the 6th day of July, 2016, which has been declared as a Holiday on account of Eid-ul-Fitr, the 23rd day of July, 2016 shall be a working day for both the Wings of the High Court of Jammu and Kashmir. It needs must be said that the 7th day of July, 2016 has already been notified as a Holiday for the High Court of Jammu and Kashmir.

By Order



(M. K. Hanjura)

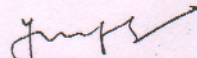
Registrar General

Dated : 06.07.2016

No. 14878-87-A/GS

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Secretary to Government, Deptt. of LJ&PA, Govt. of J&K, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. President, High Court Bar Association, Jammu/Srinagar,
.....for information & necessary action.
7. Director Information Department, State of J&K, Srinagar,
for publication in the daily newspapers having wide circulation.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same
on the High Court Website.
9. Office file.



Registrar General